N O T I C E

IT IS HEREBY NOTIFIED for information of all the Advocates and Parties appearing in-person that, the Hon'ble Shri Justice Abhay S. Waghwase sitting singly will not be available for holding Court sitting on 29/08/2024 and 30/08/2024. Hence the following arrangement is made:-

The urgent mentioning and placing of the matters, if any, pertaining to the Court presided over by the Hon'ble Shri Justice Abhay S. Waghwase is allowed before the Court presided over by the Hon'ble Shri Justice Arun R. Pedneker.

High Court of Bombay, }
Bench at Aurangabad. } Sd/-
Date : 28/08/2024. } Registrar (Judicial)